

establishing a chain of peripheral level hospitals around Delhi and by effecting system-improvements in the existing government hospitals.

Flood control scheme under implementation

743. SYED SHAHABUDDIN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the particulars of flood control schemes, under implementation/approved but yet to be implemented and under investigation/consideration relating to the region laying between the Kosi and the Teesta, dominated by the Mahanadi and its tributaries;

(b) the estimated cost of the approved schemes;

(c) the time schedule for completion of such schemes; and

(d) the amount allotted for the purpose in the Seventh Plan?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b) Apart from a number of smaller schemes, the Mahananda Flood Control embankment (latest estimated cost Rs. 22.35 crores) and Anti-erosion works in Mahananda Embankment (latest estimated cost—Rs. 20.00 crores), are under implementation. The Upper Mahananda Embankment Scheme and the Parman River Embankment Scheme are under consideration.

(c) and (d) The State has provided Rs. 1.00 crore and Rs. 10.00 crores in the Seventh Plan for these Schemes. They are likely to be completed in the Eighth Plan.

Annual allocation for medicines in a Primary Health Centre or a Sub-Centre

744. SYED SHAHABUDDIN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the annual allocation for medicines

in a Primary Health Centre or a Sub-Centre under the Centre in the rural areas;

(b) whether the allocation varies from State to State;

(c) whether the Union Government has laid down any norms; and

(d) whether the current allocation is considered or found to be adequate to meet the demand generated by the population covered by a Centre or Sub-Centre?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) The following funds are provided per year for purchase of medicines. General medicine :

Rs. 12,000 per annum per PHC under Minimum Needs Programme provided by the States.

Rs. 6000/- under the Health Guides Scheme (provided by Central Government).

This does not include the cost of specific medicines for diseases like leprosy, tuberculosis, malaria, anaemia, Vitamin A deficiency and vaccines for diphtheria, whooping cough, tetanus and polio. Government of India provides medicines for these diseases also to the States & UTs according to their requirements. Besides, this does not include the cost of medicines required for sterilisation operations and IUD acceptors. In addition, Rs. 2,000/- per annum is provided to each sub-centre.

(b) Yes, Sir. The amount varies in respect of the States of Kerala and Tamil Nadu which are implementing the Health Guide Scheme. Besides, States can provide more funds than the minimum laid down.

(c) Yes, Sir. The above provision of medicines is as per norms laid down for PACs and sub-centres.

(d) The question of adequacy of funds

was considered by a Working Group for health care delivery in rural and urban areas during Seventh Plan, which recommended the revision of present norms of providing the medicines in rural areas but due to paucity of funds the recommendation has not yet been approved for implementation.

Payment made to chemists by DTC for its employees

745. SHRI M. RAGHUMA REDDY :
SHRI MANIK REDDY :

Will the Minister of TRANSPORT be pleased to state :

(a) the particulars and the number of chemists in the Capital who have been authorised by the Delhi Transport Corporation to get payment for the medicines supplied by them to the employees of the DTC; and

(b) the total payment made to each Chemist by DTC during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) The Medical Scheme introduced on experimental basis, w.e.f. 1.5.84 was operative till 31.1.1986. A number of Chemists remained on panel during this period. A list of these Chemists, indicating the amount paid to each is laid on the Table of the House. [Pleased in Library. See. No. LT—2082/86].

Train Accident at Railway Car Shed near Howrah Station

746. SHRI M. RAGHUMA REDDY :
SHRI MANIK REDDY :
SHRI SARFARAZ AHMAD :
SHRI MANVENDRA SINGH :

Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that five persons including the motor man of a local train were killed and at least 55 persons were injured in a train accident at the railway

car shed near Howrah Station on Eastern Railway on 28 January, 1986;

(b) if so, the details thereof;

(c) whether any inquiry has since been conducted in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. Five persons, including the motorman of Howrah-Aarakshwar EMU Local T-79 Up were killed and 44 persons were injured; including 20 with grievous and 24 with simple injuries.

(b) While an electric light engine coming from Howrah Car shed was waiting on the Howrah-Bardhaman Chord Line, the motorman of EMU Local T-79 disregarded the semi-automatic signal at danger, and collided with the light engine.

(c) and (d) The Commissioner of Railway Safety, Eastern Circle, has held an enquiry into this accident and as per his provisional findings, the collision was caused due to the Motorman of T-79 Up EMU Local disregarding the semi-automatic signal which was at danger.

Steps to provide Anti-Leprosy Drugs to Bihar

747. SHRI M. RAGHUMA REDDY :
SHRI SARFARAZ AHMAD :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been considerable increase in the cases of leprosy in the State of Bihar during the last one year;

(b) if so, the action which has since been taken to provide anti-leprosy drugs to the State; and

(c) funds allotted for the purpose?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) There